

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 253
(To be answered on the 25th February 2016)

PASSENGER SERVICE FEE

253. SHRI INNOCENT

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether Passenger Service Fee (PSF) is charged as part of passenger fare of air travel;
(b) if so, the details thereof indicating amount collected as PSF during each of the last three years and the current year, yearwise;
(c) the expenditure incurred from the collected fund during each of the last three years and the current year under separate heads, year-wise;
(d) whether there is any proposal to increase the PSF; and
(e) if so, the details thereof and the details of services provided to the passengers along with the details of services that have been put on hold?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) Yes, Madam. Passenger Service Fee (PSF) is charged as part of passenger fare of air travel. The Passenger Service Fee (PSF) is collected under two heads (i) PSF - Security Component and (ii) Facilitation component.

(b) & (c) AAI has collected Rs. 260.94 crores, 208.57 crores, 200.53 crores and 375.08 crores (provisional) for the years 2012-13, 2013-14, 2014-15 and 2015-16 (till September, 2015) and Bangalore International Airport Limited has also collected Rs. 40.92 crores, 43.66 crores and 11.93 crores for the years 2012-13, 2013-14 and 2014-15 towards PSF (Facilitation component). The details of expenditure from PSF(FC) collection in respect of AAI are given at Annexure-I. As per the AERA orders, PSF (FC) has been discontinued at major airports and merged with UDF. The PSF (Security component) is collected to meet the expenditure on security services provided by CISF which is performing security services at airport in line with the guidelines issued by Bureau of Civil Aviation security. The details of PSF (Security component) collected and expenditure thereon during last three years and the current year are at Annexure-II.

(d) Government of India has established Airports Economic Regulatory Authority of India (AERA) under an Act of Parliament in 2009 to inter-alia determine the amount of PSF levied under rule 88 of Aircraft Rules, 1937 made under the Aircraft Act, 1934. Accordingly, AERA determines these charges for major Airports after following a detailed stakeholder consultation considering operating cost of the airport operator.

(e) The services are security, Baggage trolleys, comfortable cushion chairs, escalators, travelators, air conditioning in terminal, conveyor belt system for baggage, information signages, flight information display system, wi-fi system, public address system, first aid medical facility, facilitation of differently abled and elderly passengers, lost and found facility, etc. No such services are put on hold.

AIRPORTS AUTHORITY OF INDIA STATEMENT INDICATING EXPENDITURE INCURRED ON PASSENGER FACILIATION BY AAI IN LAST THREE YEARS	ANNEXTURE I			Rs. in crores	
	2012-13	2013-14	2014-15	2015-16(upto Sep. 2015 prov)	
731003000 R & M: CIVIL TERMINAL & OTHER BLDGS IN Op AREA	41.89	32.21	47.29	17.82	
731006000 R & M CIVIL OTHER BUILDINGS	4.24	6.67	6.05	3.62	
731009000 R & M: CIVIL:GENERAL	30.97	26.85	39.79	68.01	
731101000 R & MElect A/C EQUIPMENT	14.31	18.02	17.62	8	
731102000 R & MElect: POWER SUPPLY & GEN SETS	13.19	15.24	11.72	4.82	
731103000 R & MElect. GROUND LIGHTING	3.87	5.31	5.98	5.89	
731104000 R & M: ELEC. INSTALLATIONS	44.28	52.23	71.00	27.65	
731105000 R & M: ELEC.:OTHERS	25.64	29.96	33.76	13.35	
731301000 R & M: FURNITURE & FIXTURESOffice	50.22	54.15	14.19	1.19	
722005000 Cons. Of Tolley & Conservancy Stores	1.78	2.1	1.30	2.25	
722006000 CONSUMPTION OF PAPER GLASS CONSUMPTION	1.45	1.65	0.51	0.25	
722013000 Cons. Of Other Consumables	3.93	5.68	2.89	3.01	
726001000 Electricity Expenses	238.5	322.97	346.96	174.95	
726003000 Water Charges	245.4	250.68	10.38	24.74	
760002000 Upkeep Expenses (MESS Exp.)	17.35	16.44	33.25	15.79	
860403401 Depn. Building-Free-hold	385.14	492.5	552.11	225.2	
860405401 Depn.-Plant & Equipment-Freehold/INSTALLATION.	387.81	413.52	504.88	330.25	
860406401 Depn.-Furniture & Fixtures-Freehold	5.55	6.1	13.96	6.2	
TOTAL	1515.52	1752.28	1713.63	932.99	

Statement showing PSF expenditure on security by AAI	(Rs. In Crores)			
(Rs. In Crores)	Capital.	Rev	total	
2012-13	41.3	556.59	597.89	
2013-14	53.03	592.72	645.75	
2014-15	90.9	665.41	756.31	
2015-16(upto Sep. 2015 prov)	0	283.11	283.11	

Statement showing the airport-wise details of Passenger Service Fee (Security Component) collected and expenditure incurred out of Passenger Service Fee (Security Component) funds during the last three years and in the current year

Sr. No.	Name of Airport	2012-13				2013-14				2014-15				2015-16 (*)			
		PSF Collected	Revenue Expenditure (approximate)	Capital Expenditure	PSF Collected	Revenue Expenditure (approximate)	Capital Expenditure	PSF Collected	Revenue Expenditure (approximate)	Capital Expenditure	PSF Collected	Revenue Expenditure (approximate)	Capital Expenditure	PSF Collected	Revenue Expenditure (approximate)	Capital Expenditure	
1)	DIAL	219.77	293.25	8.88	212.90	303.39	5.22	232.06	345.01	221.82	180.77	0.00	221.82	180.77	0.00		
2)	MIAL	201.32	165.41	33.58	196.94	208.88	103.95	210.73	297.18	2.42	220.80	0.00	180.46	220.80	0.00		
3)	HIAL	56.60	51.27	1.40	60.10	54.71	0.23	69.52	56.87	0.27	70.49	0.00	69.75	70.49	0.00		
4)	BIAL	75.99	64.67	3.79	81.09	77.52	2.00	98.91	109.30	0.13	92.66	0.00	107.12	92.66	0.00		
5)	MIHAN	8.34	12.23	0.01	8.48	13.40	0.05	9.32	15.66	0.01	12.72	0.00	7.71	12.72	0.00		
6)	CIAL	47.05	27.83	3.67	53.46	62.66	3.29	64.88	48.12	21.05	20.47	0.00	26.60	20.47	0.00		
7)	AAI Airports	442.32	556.59	41.30	480.69	592.72	53.03	520.54	665.41	90.90	468.24	0.00	413.84	468.24	0.00		

(*)

Data given in the case of CIAL pertain to the first two quarters of the year 2015-16, and in the remaining cases the data pertain to three quarterly periods (i.e. up to 31.12.2015).